

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/ Jammu

-----  
**Notification**  
**Srinagar, the 27<sup>th</sup> September, 2016**

SRO **310** . - In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, and in supersession of Notification SRO 304 dated 20<sup>th</sup> September, 2016, the Government hereby appoint the below mentioned officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within the jurisdiction as shown against each:-

S.No.	Name of the Officer S/Shri	Designation	Jurisdiction
1	Mohammad Saleem Khan,	Dy. Custodian	Districts Anantnag, Pulwama, Shopian and Kulgam
2	Mohammad Iqbal Haji	-do-	District Kuthua
3	Gh. Nabi Mir	-do-	Districts Baramulla, Kupwara and Bandipora
4	Aijaz Ahmad	-do-	Head Quarter Jammu with additional charge of Districts Reasi and Samba
5	Ab. Rashid Shiekh	-do-	District Poonch
6	Ashok Kumar Safaya	-do-	District Rajouri
7	Mushtaq Ahmad Baqal	-do-	Head Quarter Srinagar with Districts Budgam and Ganderbal
8	Abdul Qayoom Qadri	-do-	District Udhampur

By order of the Government of Jammu and Kashmir.

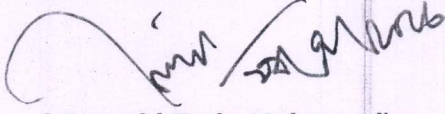
Sd/-  
**(Abdul Majid Bhat)**  
Secretary to Government,  
Department of L, J&PA

NO:LD(P) 95/01-Anantnag

Dated: 27 -09- 2016

Copy to the:-

1. Commissioner/ Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Custodian General, J&K, Srinagar. This is with reference to his letter No.CG (EP) 1853-54 dated 08-09-2016 and CG (EP) 19-21/2016/CAMP dated 22/09/2016.
4. General Manager, Government Press, Srinagar for publication in an extra-Ordinary issue of the Government Gazette.
5. SRO Section, Department of Law, Justice and PA (W.7. S.C).

  
**( Qureshi Tariq Mehmood )**  
Senior Law Officer,  
Department of Law, Justice & PA

(Fayaz)

27/9